

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:167
ANSWERED ON:22.11.2011
ILLEGAL GUEST HOUSES
Sayeed Muhammed Hamdulla A. B.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of illegal Guest Houses running in the NCT of Delhi;
- (b) the number of Guest Houses having valid licences and the number of those which do not have any licence issued from MCD/NDMC/DDA/DCP (licensing);
- (c) whether most of the Guest Houses are running in buildings meant for residential purposes;
- (d) if so, the total number of such cases reported alongwith action taken during each of the last three years; and
- (e) the steps taken by the Government to check such activities in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (e) Information is being collected and will be laid on the Table of the House.